

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.1834/2017

New Delhi this the 19th day of December, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

Ms. Vandana Saini,
D/o Sh. Sunil Kumar Saini,
R/o 2531/192, Jan Sthanak Road,
Tri Nagar, Delhi-110035

- Applicant

(By Advocate: Sh. A.K. Trivedi)

VERSUS

1. Govt. of NCT of Delhi,
Through its Chief Secretary,
New Secretariat, New Delhi
2. The Secretary,
Delhi Subordinate Services
Selection Board,
FC-18, Institutional Area,
Karkardooma, Delhi-110092

- Respondents

(By Advocate: Sh. SM Atif for Mr. SM Arif)

ORDER (Oral)

Ms. Nita Chowdhury:

When the matter is taken up for hearing, counsel for the applicant appears and informs that after filing of this OA with regard to appointment, the applicant has received offer of appointment and has been appointed. He, therefore, seeks permission to withdraw the OA.

2. In view of the above, nothing remains in this OA and the same is dismissed as withdrawn. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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